

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 27th April, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

| S.No | Case No. | Parties | Counsel For Parties | Remark |
|------------------------------------|---|--|--|--------|
| FOR ADMISSION | | | | |
| 1. | Original Application No.122/2015. | F Block Resident Welfare Association Vs. State of U.P. & Ors. | Mr. Dipesh Choudhary, Adv. For the Applicant. | |
| 2. | Original Application No.131/2015. | Vinod Gaur Vs. Deptt. of Forests & Anr. | Ms. Madhu Sudan, Adv. For the Applicant. | |
| 3. | Original Application No.132/2015 & M.A.No.385/2015. | M/s Blue Star Finishers Vs. U.P.P.C.B | Mr. M.Z.Chaudhary, S.A.Zaidi, Gulnaz Parveen, Advs. For the Applicant. | |
| 4. | Original Application No.133/2015 & M.A.No.384/2015. | M/s Nisar Sons Vs. U.P.P.C.B | Mr. M.Z.Chaudhary, S.A.Zaidi, Gulnaz Parveen, Advs. For the Applicant. | |
| AFTER NOTICE | | | | |
| 5. | Original Application 129/2015 (M.A No. 367/2015) | Rohan Yadav Vs. DDA & Anr. | Mr. Kushagra Pandit, Adv. for Applicant | |
| 6. | Original Application No. 85/2015 & M.A.No.259/2015. | Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors. | Mr. Gaurav Kumar Bansal, Adv. For the Applicant. Mr. Vishwendra Verma and Ms. Shivali, Advs. For R-1. | |
| FOR COMPLETION OF PLEADINGS | | | | |
| 7. | Original Application No. 269/2013 (M.A No. 770/2013, M.A No. 980/2013 & M.A No. 166/2014) | Haryali Welfare Society Vs. Union of India & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Ms. Kalyani Lal & Mr. D.P. Singh, Adv. for R-2 to 4. Ms. Kalyani Lal, Mr. Upmanyu Hazarika, Sr. Adv. along with Mr. Sarvesh Singh, Adv. for R - 5. Mr. Guntur Pramod Kr. & Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. | |
| 8. | Original Application No.188/2014. | Toxics Links Vs. U.O.I & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1. Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB For R-2. | |

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| | | | <p>Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. For R-3. Mr. Ashutosh Choudhary & Upinder Singh, Advs. For R-4. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-5. Mr. Sanyam Saxena, Adv. For R-6 & 35. Mr. Shurodeep Roy, Adv. For R-7. Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. For R-8 & 37. Mr. Rudreshwar Singh & Gopal Jha , Advs. For R-9 & 38. Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39. Mr. Shubham Bhalla, Adv. For R-11. MR. Varnika Singh &MR. Alok Kumar, Advs. For R-12 & 41.</p> <p>Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42. Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Advs for R-14 & 43. Mr. Anil Grover, AAG. For R-15 & 44. Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16. Mr. Vasudha Zubhi, Adv. For R-17. Mr. Jayesh Gaurav, Adv. For R-18 & 47. Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49. Mr. Sunny Choudhry, Adv. for R-21. Mr. Tayenjam Momo Singh, Adv, for R-22. Mr. Pragyan Pradip Sharma, Adv. For R-23 & 52. Mr. K.V. Girish Chowdary, Adv. For R-24 & 53. Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25. Mr. Abhimanu Gard, Adv. For R-26 & 55. Ms. Richa Kapoor, Adv. For R-27. Ms. M. Yogesh Kanna, Adv. For R-29 & 58. Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Advs For R-30 & 59. Mr. Mukesh Verma, Adv. For R-31. Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32. Mr. Guntur Prabhakar, Adv. For R-34. Mr. Avijit Roy & Mr. Ranjan Mozundar Advs. For R-36. Mr. C.D. Singh, AAG, for R-39. Ms. Suryanrayana Singh, AAG For R-45.</p> | |
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| | | | <p>Mr. Arif Sikander Mir, Adv. For R-46. Mr. Devashish Bhaluka & Ms Anu Tyagi, Advs. For R-47. Mr. G. M. Kawoosa and Ms. Antima Bazar, Advs. For R-48. Mr. C.D.Singh, Adv. For R-50. Mr. Aprajita Mukherjee for State of Meghalaya Advs and Mr. Rituraj Biswas For R-51. Mr. K. V. Girish Choudhary, Adv. For R-53. Mr. Kirti Mritum, Adv. For R-54. Mr. Anil Soni, Adv. For R-56. Mr. Rahul Verma, Adv. For R-60. Ms. Savitri Pandey Adv. For R-61. Mr. S. Biswajit, and Ms.Kalyani, Advs. For R-62. Ms. Aruna Mathur and Mr. Avnish Arputham, Advs. For R-64. Mr. Amit Agarwal, Adv. For State of W.Bengal. Mr. C.D. Singh, AAG, for SCECB. Ms. Yogmaya Agnihotri, Adv. For CECB. Ms. Alpana Poddar, Adv. For State of Rajasthan & RPCB. Mr. Rudreshwar Singh, Adv. For State of Bihar & BSPCB. Ms. Shubham Mahajan, Adv. For State of Daman & Dui & PCB. Mr. Devraj Ashok, Adv. For State of Karnataka.</p> | |
| FOR HEARING | | | | |
| 9. | Appeal No. 73/2014. | M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors. | <p>Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant.</p> <p>Mr. Vishwendra Verma, Vikas Malhotra, and Nilakshi Verma, Advs. For R-1.</p> | |
| 10. | Appeal No. 60(THC)/2013 | Society for Protection of Culture Heritage, Environment, Traditions & Promotions of National Awareness (Chetna) Vs. Union of India & Ors. | <p>Mr. Balendu Shekhar, Adv. for Appellant</p> <p>Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for R-2 Mr. Mr. Ardhendumauli Kr. Prasad, Adv. for R-3 Mr. Atul Sharma, Adv. for R-4 Mr. Abhishek Sharma, Adv. For R-5 Mr. Priyadarshi Gopal and Mr. Rameeza Hakeem, Advs. For R-6. Mr. Alpha Phiris Dayal, Adv. for R-7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R-6. Mr. Sanjiv Ralli, Adv. Mr. B.V. Niren & Mr. Prasouk Jain, Advs. Mr. Aayush Juneja and Mr. Anuj Aggrawal, Advs.</p> | |

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